

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 121 of 2012**

**Dated : 18<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur**  
**Mr. Vishal Anand**  
**Mr. C.K. Rai**

**Counsel for the Respondent(s): Ms. Shikha Ohri for HERC**

**ORDER**

The learned counsel for the Appellant has finished his arguments.

Post the matter for reply submissions on **20.03.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/pg**